

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

C. P. NO. 38(ND)14

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
02.08.2017**


NAME OF THE COMPANY: M/s. Revex Enterprises Pvt. Ltd.

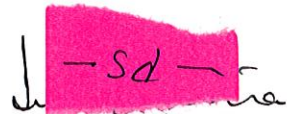
SECTION OF THE COMPANIES ACT:237(b)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	: Mr. Ankit Singal, Advocate Ms. Zinnea Mehta, Advocate		
	For the Respondent (s)	: Mr. Saurabh Kalia, Advocate Ms. SamridhiGogia, Advocate		

Order

As no time left, be listed for final arguments on 24th& 25th October,
2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)